

ITEM NO.802

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.115266/2025 in Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 17-07-2025 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Rohit Amit Sthalekar, AOR (mentioned by)

For Respondent(s) : Mr. Sudeep Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.115266/2025:

Not to be deleted from the notified date i.e., on
04.08.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR